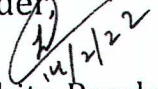


F. No. 01(05)/Circular/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 14.02.2022

**OFFICE ORDER**

As lockdown is lifted/relaxed in many places consequent to decline in COVID-19 cases, Hon'ble President directs that Office Memorandum dated 04.02.2022 stands withdrawn w.e.f. 14.02.2022.

By Order  
  
(Harshita Pandey)  
Assistant Registrar  
(O/o the Registrar)

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Members, CESTAT, all Benches.
3. Dy. Registrar/Assistant Registrar, CESTAT, all Benches.
4. Guard File/Office Copy/Website.